

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

Original Application No. 23/2024/EZ

(Earlier O.A No. 729/2023/PB)

In Re: News Item appearing in News Wing dt. 01.12.2023 titled "बोकारो के कोनार नदी में अवैध रूप से पत्थर का खनन धड़ से जारी, प्रशासन मौन"

...Applicant

-Versus-

JHARKHAND STATE POLLUTION CONTROL BOARD & ORS.

...Respondents

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**CHANDRA GUPTA KAMAL**

**Advocate**

**Bar Association Room No. 5,  
High Court, Calcutta**

**Chamber: 8/1, K.S. Roy Road,**

**Kolkata: 700001.**

**(M)7595831025**

**Email: [cgkamal.10@gmail.com](mailto:cgkamal.10@gmail.com)**

21 APR 2025



X

3. That in pursuance and in compliance to the Showcause Notice issued by the Jharkhand State Pollution Control Board vide letter no. B-1274 dated 24.05.2024 and for direction of closure issued by Jharkhand State Pollution Control Board vide letter no. B-2203 dated 15.10.2024 this Affidavit of compliance is being filed by the Respondent No. 5 herein.
4. That the Respondent No. 5 herein has complied with the directions issued by the of the Jharkhand State Pollution Control Board vide its aforesaid notices and as such has deposited the amount of Rs 3,37,500/- (Rupees Three Lakhs Thirty Seven Thousand and Five Hundred) on 06.02.2025 for environmental compensation as calculated and imposed upon the Respondent No. 5 by the JSPCB vide its Showcause Notice dated 24.05.2024.  
  
A photocopy of the said Acknowledgment Receipt is annexed herewith and marked as Annexure - A.
5. That, this Affidavit of Compliance is filed bonafide and in the interest of justice.
6. I state that the statements contained in paragraphs Nos. 1 to 2 are true to my knowledge, the statements contained in paragraph Nos. 3 to 4 are true to my information derived from the official records of the case, which I verily believe to be true and the rest is/are my respectful submissions before this Hon'ble Tribunal.



21 APR 2025

VERIFICATION

I, Dinesh Kumar Barnwal, son of Shibu Barnwal, aged about 46 years, by Religion - Hinduism, by Occupation - Business having its place of work at Mouza - Narkikhurd, P.O. Bishnugarh, Hazaribagh, Jharkhand, and presently camping at 8/1, Kiran Shankar Roy Road, Kolkata - 700001 is filing this Affidavit of Compliance.

Date: KOLKATA

Place: 21.04.2025

*डिनेश कुमार बरनवाल*

Deponent

Identified by me:

*Chandra Gupta Kamal*  
Advocate

Solemnly affirmed and declared  
Before me on Identification

*Asis wa. Sen*

ASIS KUMAR SEN

City Civil Court  
Kolkata

Reg. No. 13802/18 Govt. of India

21 APR 2025





## AXIS BANK LIMITED

To

Date 06-FEB-25

Dinesh Kumar Barnwal

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**REMITTANCE ADVICE**

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UTR /REFERENCE NUMBER : UT18R52025020600359928

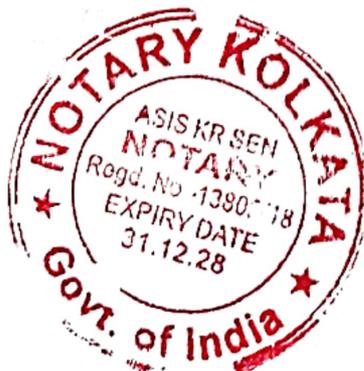
Processed at SOL : 1631 - GUMIA, JHARKHAND

We confirm having received your request for outward payment on 06-FEB-25, as per below details

Payment Mode	RTGS	Beneficiary Bank Details	
Debit Account	914010035048165	Bank name	INDIAN BANK
Debit account name	Dinesh Kumar Barnwal	Bank IFS code	IDIB000R586
Remittance Details		Beneficiary Details	
Remittance Amount	337500	Beneficiary Name	Member Secretary Jharkhand State Pollution Control Board
Processing Date	06-FEB-25	Beneficiary Account Number	50387956348

Please note that all payment are processed subject to Bank's terms and conditions.

This is a system generated advice and does not require signature.



Created on 11-02-2025